

High Court of Karnataka
Bengaluru
Dated: 20th December, 2024

NOTIFICATION NO. HCDB – 232 / 2024

In modification of earlier Notification No.HCDB – 182 / 2024, dated 1st October 2024, the sittings of the Hon'ble Judges in the Court Halls of Dharwad Bench from 6th January 2025 are arranged as mentioned below:

Sl. Nos.	Name of the Hon'ble Judge	Court Hall Nos.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice B.M.Shyam Prasad	2
3	Hon'ble Mr. Justice Ashok S. Kinagi	3
4	Hon'ble Mr. Justice Suraj Govindaraj	4
5	Hon'ble Mr. Justice Hemant Chandangoudar	5
6	Hon'ble Mr. Justice M.Nagaprasanna	6
7	Hon'ble Mr. Justice E.S.Indiresh	7
8	Hon'ble Mr. Justice Ravi V. Hosmani	8
9	Hon'ble Mr. Justice Hanchate Sanjeevkumar	9
10	Hon'ble Mr. Justice Umesh M. Adiga	10
11	Hon'ble Mr. Justice Ramachandra D.Huddar	11

By Order of Hon'ble The Chief Justice

Sd/-
(Saraswati Vishnu Kosandar)
Registrar (Judicial)

HIGH COURT OF KARNATAKA AT DHARWAD BENCH
ARRANGEMENT OF SITTINGS OF THE HON'BLE JUDGES WITH
SUBJECTS ASSIGNED TO THEIR LORDSHIPS WITH EFFECT
FROM MONDAY THE 6TH JANUARY 2025

Priority will be given to old cases

PART A

Sl. No.	SITTINGS AND SUBJECTS	REMARKS
1	<p>Hon'ble Mr. Justice B.M.Shyam Prasad & Hon'ble Mr. Justice Ramachandra D.Huddar</p> <p>All Division Bench Civil matters (except Regular First Appeals) - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	Physical hearing / Video Conferencing (optional)
2	<p>Hon'ble Mr. Justice Ashok S. Kinagi & Hon'ble Mr. Justice Umesh M. Adiga</p> <p>(1) All Division Bench Criminal matters - Admissions, Orders and Final Hearing</p> <p>(2) Regular First Appeals - Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	Physical hearing / Video Conferencing (optional)
3	<p>Hon'ble Mr. Justice Suraj Govindaraj</p> <p>(1) All Writ Petitions except those assigned to other Bench - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>(2) Sales Tax Revision Petitions (Single Judge matters) - Preliminary Hearing / Admissions, Orders and Final Hearing</p>	Physical hearing / Video Conferencing (optional)

	<p>(3) Arbitration Petition – Interim Measure, Arbitration Petition (Enforcement of Foreign Arbitral Award) and Commercial Suit - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
4	<p>Hon'ble Mr. Justice Hemant Chandangoudar</p> <p>(1) All Criminal Petitions and WPs under Articles 226/227 r/w Sec. 482 Cr.P.C. - Admissions, Orders and Final Hearing</p> <p>(2) Criminal Appeals Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
5	<p>Hon'ble Mr. Justice M.Nagaprasanna</p> <p>(1) Writ Petitions [General Miscellaneous, Service, Tax and Co-operative Society Matters] -Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>(2) Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration and Conciliation Act, 1996 - Admissions, Orders and Final Hearing</p> <p>(3)SPECIAL COURT CONSTITUTED FOR DECIDING CRIMINAL MATTERS FILED IN THE HIGH COURT (ALL BENCHES) WHERE THE MEMBERS OF THE STATE OR CENTRAL LEGISLATURE ARE ACCUSED</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
6	<p>Hon'ble Mr. Justice E.S.Indresh</p> <p>(1) Regular Second Appeals - Admissions, Orders and Final Hearing</p>	<p>Physical hearing / Video Conferencing (optional)</p>

	<p>(2) Intellectual Property Rights Cases including Referred original suits - Admissions, Orders and Final Hearing</p> <p>(3) Execution First Appeals & Execution Second Appeals - Admissions, Orders and Final Hearing</p> <p>(4) Civil Petitions - Admissions, Orders and Final Hearing</p> <p>(5) Civil Revision Petitions (CRP), Revision Petition Family Court (RPFC), House Rent Revision Petition (HRRP), Land Reforms Revision Petition (LRRP), Testamentary Original Suit (TOS), Probate & Succession Matters - Admissions, Orders and Final Hearing</p> <p>(6) All Civil matters (Single Judge) not assigned to any Court - Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
7	<p>Hon'ble Mr. Justice Ravi V. Hosmani</p> <p>(1) All Criminal Petitions except those assigned to other Bench - Admissions, Orders and Final Hearing</p> <p>(2) Criminal Revision Petitions - Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
8	<p>Hon'ble Mr. Justice Hanchate Sanjeevkumar</p> <p>(1) Miscellaneous First Appeals - Admissions, Orders and Final Hearing</p>	<p>Physical hearing / Video Conferencing (optional)</p>

	<p>(2) Miscellaneous Second Appeals - Admissions, Orders and Final Hearing</p> <p>(3) Regular First Appeals - Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
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PART B

The Hon'ble Judges sitting in Division Benches will take up matters whenever Their Lordships sit single.

Sl. No.	Name of the Hon'ble Judge
1	Hon'ble Mr. Justice B.M. Shyam Prasad Writ Petitions (GM)
2	Hon'ble Mr. Justice Ashok S. Kinagi Writ Petitions (GM-CPC)
3	Hon'ble Mr. Justice Umesh M. Adiga Criminal Appeals
4	Hon'ble Mr. Justice Ramachandra D. Huddar Criminal Revision Petitions

NOTES:

- Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per the SOP dated 3rd February 2022.**

2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:

- a) **All Criminal Petitions U/s 438, 439 and 482 of Cr.P.C., Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C, Criminal Revision Petitions and Criminal Appeals – 4th day from the date of filing.**
- b) **All Writ Petitions and Writ Appeals – 5th day from the date of filing.**
- c) **All Civil matters – 5th day from the date of filing.**

(The General Holidays shall be excluded for counting the days)

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.

By Order of Hon'ble The Chief Justice

Sd/-

**(Saraswati Vishnu Kosandar)
Registrar (Judicial)**

Date: 20.12.2024